

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/191/2017
NAME OF THE PETITIONER : VEDANTHA NATURAL PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarath babu	for Respondent	B. Sarath babu
V. Vedula	for Petitioner	

ORDER

Representative for the Applicant present. Counsel for RoC present,
prayed for time for filing objections. At request, time is enlarged.

Put up on **20.02.2018 at 10.30 AM.**

-sdr-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)